Office of Secretary (Revenue)/Member Secretary(SDMA) Government of Goa

No. 1/6/2/2020/RD(Part)/347

Dated: 02/05/2020.

To,

- 1. All Secretaries, Government of Goa.
- 2. Collector/Chairperson (DDMA), North-Goa.
- 3. Collector/Chairperson (DDMA), South-Goa.
- 4. All HoDs, Government of Goa.

Sub: Minutes of the State Executive Committee: reg.

On 29/04/2020, 30/04/2020 and 01/05/2020 the State Executive Committee (SEC) reviewed implementation of the directions issued by the Chairperson, National Executive Committee and as conveyed by the MHA from time to time.

After deliberation, the SEC has taken certain decisions for the proper implementation of the above instructions. Please find enclosed herewith a copy of minutes of SEC meetings for necessary action. The same has approval of the Chairman, SDMA.

(SANJAY KUMAR) Secretary, Revenue Member Secretary, SEC & SDMA

Encl.: As above.

Copy to:

- 1. Secretary to Hon'ble Governor, Goa
- 2. Secretary to Hon'ble CM, Goa
- 3. PS to Chief Secretary, Goa

Minutes of Meeting of the State Executive Committee held at the Forest Bhavan, on 1st May, 2020

On 01/05/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

- 1. Shri Puneet Goel, Principal Secretary, Science and Technology
- Shri S.K. Bhandari, Secretary, Transport
- Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed), also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

- 1. Status of COVID19: Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has had seven positive cases of Covid-19, and all seven patients have recovered. After recovery, these patients were shifted to a Quarantine facility outside the Covid Hospital, as per norms for further quarantine. 141 tests for Covid (this includes tests done on the samples collected so far of those who were surveyed during the House-to-House survey), were done during the last 24 hours, on SARI/ILI patients, all of which were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
- 2. The SEC deliberated on the SOP to be followed for the inter-state movement of the persons stranded due to lockdown, after the start of special train services as per MHA guidelines issued today for this purpose. After discussions, the following course of action was decided:
 - a. Earlier in the day, the Principal Secretary, Science and Technology held a meeting with different stakeholders. He has asked the representatives of industries to collect and prioritize the information on the employees who need to come from outside Goa. The SEC advised that the future action plan (SOP) should be based on the data so received from the industry.
 - b. The SEC advised Secretary Health to develop a protocol for Covid testing and home quarantine for returnees, as their number would be large as compared to our current capacity. There was a felt need for a testing protocol for those arriving by train.

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- c. Shri Kunal, Nodal Officer presented the revised SOP. The SEC agreed with the broad contours of the SOP and asked him to be prepared for the evolving dynamics based on the data received from the different sources including the online portal.
- d. Director, Panchayat informed that data collection is going on in all Panchayats. Most of those contacted have expressed desire to go back to their home State. The SEC advised him to share the data with the Nodal officer on a regular basis.
- e. The SEC also advised Shri Kunal to monitor the compilation of the data from different sources, to clean the data for removing the duplicate entries based on their mobile numbers or other identifiers. Shri Hemant and Shri Shashank would assist him in this task.
- f. The SEC directed that the task of handling the movement of migrants is very delicate and a massive exercise. Therefore, the Nodal officer is empowered to issue all necessary directions to meet the emergent need.
- Secretary, Agriculture informed that the agricultural activities are normal. With 12
 Harvesters working in the fields, 82% harvesting is complete. The department is also
 working on a mobile application to bring buyers and farmers on one platform, to enable
 better price discovery of agriculture produce for the farmer's good.
- 4. Secretary, Fisheries informed that the department is collecting the data on the migrant workers in the fishing sector. As per the initial assessment of the department about 8,000 workers, mostly from Orissa and Jharkhand, have expressed their willingness to go back to their home State. He also informed that MPT is readying a SOP for receiving seafarers. The SEC advised that MPT's SOP needs to be aligned with MHA's guidelines, SOP issued by the DG Shipping and State's protocol on this issue.
- Secretary, Education shared that the department is working on a plan to conduct the board exams for the students of 10th and 12th standards. The SEC advised that the plan should align with the national guidelines issued in this regard.
- Commissioner (Excise) informed that the liquor manufacturers have produced about 4.72 lakh liters of hand sanitisers. He also informed that sanitiser is available in sufficient quantity, for which the departmental heads can raise their requisition to him.
- 7. CE(Electricity) informed that power supply is normal in the State. He also added that the power consumption has picked up in the State, and had normalised in the Industrial estates compared to the pre lockdown consumption. This shows that industrial activity is returning to normal.
- Secretary, Civil Supply informed that the pace of disbursement of PDS ration has picked up, including the lifting of subsidized pulses. She also informed that after rationalisation it has been decided that the sale of groceries would now be done through the trucks of the

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Horticulture Corporation, and the modified KTCL buses would be released for normal operations.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

(Sanjay Kumar) Secretary, Revenue

Member Secretary, SEC & SDMA

List of Special Invitees:

- 1. Shri Subhash Chandra, PCCF.
- 2. Shri Jaspal Singh, IGP.
- 3. Shri Santosh Kumar, Add. PCCF.
- 4. Ms Nila Mohanan, Secretary, Health
- 5. Shri Amit Satija, Commissioner, Excise
- 6. Shri P. S. Reddy, Secretary, Fisheries
- 7. Shri Kunal, CEO Goa.
- 8. Shri Keshav Kumar, CCF
- 9. Shri Rajesh Kumar, DIG
- 10. Shri J. Ashok Kumar, Secretary, Tourism
- 11. Shri Sanjay Grihar, Secretary, Panchayats.
- 12. Shri C.R. Garg, Secretary, Law
- 13. Ms Isha Khosla, Secretary, Civil Supply.
- 14. Ms R. Menaka Collector North.
- 15. Shri Ajit Roy Collector South.
- 16. Shri Tariq Thomas, DMA.
- 17. Ms. Ankita Anand Director Information Technology.
- 18. Ms. Vandna Rao, Director Education.
- 19. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
- 20. Shri R. G. Keni, Chief Engineer (Electricity)
- 21. Shri Narayan Gad, Director Panchayat
- 22. Shri Shrikant Patil C.E. (WRD)
- 23. Ms Meghana Shetgaonkar Director Information And Publicity.
- 24. Shri. Rajan Satardekar Director Transport.
- 25. Shri. Raju Gavas Commissioner Labour.

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NELDY PERSONS AS ON 01/05/2020

Name of the State : GOA.

Name and Mobile number of State Nodal Officer for Migrami Labour and Stranded persons: Hemant Kumar, IAS, (State Control Room i/c: 7876015991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers / trabality where	Remarks/ additional information
	Govt.	NGO	Govt.	NGO	Govt	NGO	Govt.	NGO	they were working	
(a)	(b)	(c)	(d)	(e)	(f)	(9)	(b)	(i)	(ii	(k)
North Goa	11	0.	490	0	D8	ţ	1452	1600.		Dry ration provided to 1461 persons Three meals are provided to all persons in shelter homes.
South Goa	06	g.	427	0	89	7	2550	2380		Dry ration provided to 813 persons 2) 2 Grocery-an-Wheels buses are supplying groceries
	17	0	917	0	97	12	4602	3980		

Note

- 1) Goa does not have any COVID-19 hotspot.
- 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
- 3) 99 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
- 4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.

Movement of Trucks (Last 24 Hrs.)

Date: 30.04.2020 at 08.00 hrs to 01.05.2020 at 08.00 hrs. (w.e.f. 31.03.2020)

Grand Total	46	2	594		21093		580		464		21323	
Total	257	205	405	189	14269	6824	366	214	273	191	14037	7286
Others	169	112	131	95	5340	2656	80	75	69	120	3150	2418
Meat (live/Processed)	0	٥	1	0	27	8	0	0	0	0	0	0
chicken (live/Processed)	a	0	63	0	621	1	0	0	О	0	34	0
Fggs	1	0	3	3.	54	20	0	0	4	0	14	0
Fruit	17	8	52	25	1574	906	1	0	3	0	63	38
LPG	0	0	1	4	203	265	2	0	0	0	214	18
Fuel	2	0	0	0	35	-29	0	0	0	0	19	2
Vegetable	5	7	91	10	3497	504	1	0	0	0	38	19
Milk	- 6	1	27	4	B94	151	0	0	0	0	46	5
Pulses	3	1	11	4	511	142	1	0	0	1	27	22
Sugar	2	2	0	1	162	52	0	0	0	0	4	1
Rice	4	3	3	1	314	479	0	1	1	0	12	28
Empty	44	71	22	42	1037	1561	281	138	196	70	10416	4735
va	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
No. of Trucks	08:00 hrs to 20:00 hrs		20.00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hrs		08:00 hrs to 20:00 hrs		20.00 hrs to 08:00 hrs		Cumulative (w.e.f 31.03.2020, 0800 hr	
			OUTWARD									



Integrated Discour Surveillance Programme (IDSP) Directorate of Health Services, Campat, Purall-Gon Tel No. 0832-2225538 E-mail id: gasses.ldepgyric.in



Date: 1/05/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

St. No.	Category	Cases on 1.05.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00	1794
2	Contacts under Facility Quarantine	38	408
3	Suspects under Hospital Isolation	04	301
-	No. of samples sent for testing	150	2181
5	No. of reports received	141	2159
6	No. of samples tested Positive	00	07
7	No. of cured patients out of Positive	00	07

- Out of 163 Samples pending for testing are 141, Negative 22 Reports Awaited.
- · At present patient in isolation ward GMC- 08
- · At present people quarantined at old Goa Residency 10
- At present people quarantined at Margao Residency 13
- · At present people quarantined at Mayem Residency -9
- At present people quarantined at Mapusa Residency -12
- At present people quarantined at Hotel Ginger ,Panaji -62
- At present people quarantined at Calangute Residency-14
- At present people quarantined at Parmagudi Residency-04
- Out of the all Cured patients 6 have completed 7 days facility quarantine as well as next 7 days home quarantine.
- Remaining I has completed 7 days facility quarantine and are currently on 7 days home quarantine.

Director of Health Services

REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE Date: 01/05/2020 Time:- 20:00 hrs (Cumulative)

T A 121	Y:	1. 1	LAW	2.	OPT	VED.
LABI	. 13	121	LAW	œ.	OKI	Marc.

Sr No.	State/UT	Total number violation of Lock down/curfew orders	Remedial Steps taken against violations mentioned in column - 3					her Action taken on incidents of Law & Rema & order reported in Column - 5
-1	-2	-3	-4				-5	-6 -7
			Total Arrests made	Total vehicles seized	Total FIRs registered	Total Fines imposed (In Rs)		
1	Gon Total	33100	:1193	458	658	4027100		1. Shrict enforcement of the lockdown is being enforced with simultaneous persurviors by point sing staff in comply with the conditions of lockdown. 2. Appeal on Social Media through appropriate gosters. 3. Video clips appeal to Chizena Religious places against gothering. 4. Meetings with religious heads. 3. Parodling has been intensified all over. Great and Nakas have been deployed at all exit points. 6. Tenffic staff has been deployed along with district politic at askabandis.
		Cases: 658 M. V. Challans: 29079 Spiring Cases: 3363						
	North Goa	9693	453	198	312	1039600	++	
	South Gea	23407	740	260	346	2987500	-	